

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**52. MA 594/2017 MA 110/2017 MA 28/2017 MA 323/2017
MA 314/2017 In CP 65/2016**

CORAM:

**SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - Uma Chamanlal Anand
V/s
Macks Hard Pvt. Ltd.**

APPEARANCES: -

FOR THE APPLICANT : None present

FOR THE RESPONDENT : None present

Section: 241-242 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **18.05.2023** for hearing.

Sd/-

**SHYAM BABU GAUTAM
Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI
Member (Judicial)**

Jagdish